HIGH COURT OF JAMMU & KASHMIR AT JAMMU
(The Secretariat, Permanent Committee For Designation of Senior Advocates)

NOTICE

No. 1927-35/SJA Dated: 7-4-2020

Subject: Regarding designation of Senior Advocates.

Applications received by this Secretariat, from the Advocates named in the Annexure-A to this notice, for designation as Senior Advocate, have been subjected to preliminary scrutiny.

Deficiencies have been found in the applications, as reflected against the names of respective Advocates. Deficiencies may be cleared by the Advocates within a period of one week.

7/4/2020
(Rajeev Gupta)
Director J&K State Judicial Academy
(Secretary)
Committee for Designation of Senior Advocates

Copy to:
1. Registrar General, High Court of J&K
2. Pr. Secretary to Hon'ble the Chief Justice
3. Secretary to Hon'ble Mr. Justice Rajesh Bindal
4. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey
5. Shri D. C. Raina, Advocate General
6. Shri Reyaz Ahmad Jan, Senior Advocate
..... for information.
7. Registrar Judicial, High Court wing Jammu/Srinagar
..... with a request to display the notice on the notice board
8. President, J&K High Court Bar Association Jammu/Srinagar, with a request to display the notice on the Notice Board of the Association
9. CPC, e-courts High Court of J&K for uploading this notice on the High Court Website

7/4/2020
(Secretary)
Committee for Designation of Senior Advocates

ANNEXURE-A

S. No.	Name of the Advocate	Date of Application	Nature of deficiency
1.	Shri Mushtaq Ahmad Chashoo	25.10.2019	15 Judgments of preceding five years not submitted
2.	Shri Syed Manzoor Ahmad	05.11.2019	Nil
3.	Smt. Veenu Gupta	05.11.2019	Nil
4.	Shri Nirmal Kishore Kotwal	18.11.2019	Nil
5.	Shri K. L. Pandita	28.11.2019	Nil
6.	Shri Pran Nath Bhat	28.11.2019	Nil
7.	Shri Aijaz Ahmad	28.11.2019	1. Application form and consent not signed 2. Undertaking in the prescribed proforma not submitted
8.	Shri Basharat Saleem	19.12.2019	15 Judgments of preceding five years not submitted
9.	Shri Tanveer Ahmad Mir	15.11.2019	Undertaking in the prescribed proforma not submitted